

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No. 537 of 1996

Thursday, this the 22nd day of August, 1996

CORAM

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

1. P. Ramaraj,
Electrical Khalasi Helper,
Southern Railway,
Thiruvananthapuram,
residing at House No.14/74,
Malapuruvelli, Assanipallam PO,
Kanyakumari. Applicant

By Advocate Mr. TC Govindaswamy

Versus

1. The Divisional Personnel Officer,
Southern Railway,
Thiruvananthapuram.

2. The General Manager,
Southern Railway,
Park Town, Madras-3

3. The Chairman,
Railway Board,
Government of India,
Ministry of Railways, New Delhi. Respondents

By Advocate Mrs Preethy for Mrs Sumathi Dandapani

The application having been heard on 22nd August 1996,
the Tribunal on the same day delivered the following:

O R D E R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Applicant seeks a direction to respondents, to permit him
to appear in the suitability test for appointment as Air
Conditioning Khalasi.

2. By reason of an interim order of this Tribunal, he has
been permitted to appear for the test. It is said that he has

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appeared, but failed in the test. In the circumstances, the only direction we would make is, one to publish the results of the examination. Respondents will do this within three weeks from today.

3. Application is disposed of as aforesaid. Parties will suffer their costs.

Dated the 22nd August, 1996

P V Venkatakrishnan
P V VENKATAKRISHNAN
ADMINISTRATIVE MEMBER

Chettur Sankaran Nair
CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN

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